ORDER

The President is pleased to engage Ms. Nidhi Banga, Advocate as Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Delhi, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

High Court of Delhi
Senior Panel Counsel

<table>
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<tr>
<th>Name of Advocate</th>
<th>Contact details</th>
<th>Enrollment No.</th>
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<tbody>
<tr>
<td>Ms. Nidhi Banga</td>
<td>E-6, SF, Jungpura Extension, New Delhi – 110014</td>
<td>D/1713/2009</td>
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<td>Contact Nos.</td>
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<td>Landline: 011-43008724</td>
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<td>Mobile: 9999221769</td>
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<td>Email: <a href="mailto:nblawfirm@yahoo.com">nblawfirm@yahoo.com</a></td>
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2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department’s O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab ‘Judicial Section’ under heading ‘Circulars pertaining to litigations’.

3. Hindi version of this order will follow.

(S. R. MISHRA)
Additional Secretary

Copy for information to:-

1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sect.
2. Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi, K-8, Jangpura Extension, New Delhi Pin-110014
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. Ms. Nidhi Banga, Sr. Panel Counsel as mentioned herein above.
6. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. For uploading on website of this Department i.e. www.legalaffairs.gov.in in the link “List of Empanelled Advocates” under the tab “Judicial Section”.
9. Guard File/Judicial Section with 5 spare copies.